



2025:DHC:2336-DB



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IN THE HIGH COURT OF DELHI AT NEW DELHI

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W.P.(C) 3301/2025 & CM APPL. 15580/2025

KOUSHIK PAL & ORS.

Petitioners

Through: Mr. Mandeep Baisala,
Mr. Prateek Verma, Mr. Yashpal Singh and
Mr. Dhananjay Singh, Advs.

versus

UNION OF INDIA & ANR.

.....Respondents

Through: Ms. Archana Gaur, SPC along
with Ms. Ridhima Gaur, Adv., Ms. Archana
Surve GP, Ms. Leela Kumari AC, SI
Mr. PrahladDevenda, CISF and SI
Mr. Amit Kumar, CISF for UOI.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER (ORAL)

03.04.2025

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C. HARI SHANKAR, J.

1. In view of supervening circumstances, Mr. Baisala, learned Counsel for the petitioner on instructions seeks to withdraw the petition.

2. Accordingly, the present petition is disposed of as withdrawn.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

APRIL 3, 2025/ssc

Click here to check corrigendum, if any